

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 268  
TO BE ANSWERED ON 30<sup>TH</sup> NOVEMBER, 2021**

**LOSS OF LIFE AND PROPERTY DUE TO FIRE INCIDENTS IN HOSPITALS**

**268: SHRI ANAND SHARMA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be please to state:

- (a) the details of loss of lives and property due to fire incidents in hospitals in the country, State-wise, age group-wise, Government or private hospitals involved in fire incidents;
- (b) whether any fire audits of hospitals have been carried out;
- (c) if so, the details thereof and, if not, the reasons therefor; and
- (d) the steps taken or proposed to be taken by Government for strict implementation of safety norms or guidelines in hospitals?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d): Health, being a State subject, it is the primary responsibility of State / Union Territory (UT) Governments to ensure adherence to safety norms including fire safety in healthcare facilities. The nature of such information is dynamic and is maintained by the States/UT

The Central Government from time to time has written to all the States/Union Territories (UTs) to ensure adherence to the fire safety norms in all public & private hospitals.

Further, after extensive examination of the issue relating to fire safety, comprehensive guidelines on fire safety in hospitals have been framed by Central Government in consultation with various stakeholders. The said guidelines have been circulated on 28<sup>th</sup> September, 2020 to all States and UTs across the country for strict compliance. The guidelines contain compliance strategy (wherein responsibility of individuals concerned have been elaborated), system of Third Party Accreditation for Fire Safety, Fire Response Plan etc., which would help in thwarting fire incidents.

Apart from the above, all State Governments and Union Territories have been advised by this Ministry to obtain No Objection Certificate (NOC), if not obtained earlier, from respective Fire Departments.

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